

Audit and Accounts Service have come under cloud in the Jammu and Kashmir Lottery Scandal ;

(b) whether Government have any organisation to act as a watchdog on its behalf in case of lotteries run by the State Government ; and

(c) the measures which Government propose to take to check malpractices in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). The required information is being collected and will be laid on the table of the House on receipt.

#### Measures for Civil Defence

1435. SHRI DINESH CHANDER GOSWAMI :  
SHRI HARI KISHORE SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reason why inspite of serious threat of war from Pakistan, no effective measures for the Civil Defence have been taken in the country and more particularly in the Eastern region ; and

(b) what further steps Government are taking to make the Civil Defence more effective to meet the situations arising from the hostile neighbour across the border ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Adequate steps within the means available are being taken by the Central and State Governments to strengthen civil defence measures in the various parts of the country including Eastern region. Some of these measures are installation of additional sirens, mobilisation of civil defence services including improved communications, and black-out exercises.

#### Creation of Artificial Shortage of Consumers goods by Manufacturing concerns

1436. SHRI SHIV KUMAR SHASTRI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that a large number of Companies, some of whom are manufacturing products such as Eveready Battery Cells, Sunlight soap, Colgate tooth paste, Safety Razor Blades are monopolist and have manoeuvred short supplies, are indulging in black-marketing through tagging i.e. pushing other products on the back of short supplied products ; and

(b) if so, the steps Government propose to take to stop such malpractices ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) Government have not received any such complaint against manufacturing companies.

(b) Does not arise.

#### Police Firing at Haldia (West Bengal)

1437. SHRI R. P. DAS . Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether five persons were killed and a number of people injured at Haldia (West Bengal) on the 22nd September, 1971 as a result of the Police firing ; and

(b) if so, the action taken against the Police officials responsible for this firing ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) According to report received from the State Government a police party, which had gone to Haldia for apprehending offender was subjected to severe brickbattering by a mob of about 2,000 strong. The police opened fire in self-defence, as a result of which 15 persons were injured. 3 of them later died. 13 police officials were also injured as a result of brickbattering.

(b) An executive inquiry into the matter was being held and the report of the inquiry is awaited.